

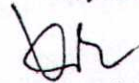
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
(SM APPEAL BRANCH)

Dated:-04/09/2018

**NOTICE**

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 04/09/2018 stand adjourned and the next date of hearing will be notified in due course.

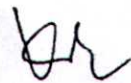
By order



Assistant Registrar  
SM

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Assistant Registrar  
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